

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 222 of 2013 & IA No. 336 of 2013

Dated : 11th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s GMR Vemagiri Power Generation Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee

Counsel for the Respondent(s): Ms. Swapna Seshadri
Mr. Anand K. Ganesan for R-2 to R-7.

ORDER

Ms. Swapna Seshadri undertakes to file vakalatnama on behalf of Respondent nos. 2 to 7. She requests to file the reply. Accordingly, she is directed to file reply on or before 30.10.2013 after serving copy on the other side.

Post the matter for hearing on **08.11.2013.**

(V.J. Talwar)
Technical Member
mk/vt

(Justice M. Karpaga Vinayagam)
Chairperson